

(d) The officers to be considered by the Selection Committee will be assessed on the basis of an overall assessment of their character rolls and their performance at the interview.

Fertilizer Factory, Gorakhpur

*733. **Shri Sinhasan Singh:**
Shri Gauri Shankar Kakkar:
Shri Shinkre:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the C.P.W.D. has laid down a schedule of rates for accepting the tenders for buildings and other construction works and whether these schedules of standard rates are binding on all the Central Government Departments;

(b) whether it is a fact that the Fertilizer Corporation of India has sanctioned a contract for the building of a Fertilizer Factory, at Gorakhpur, at 90 to 100% above the schedule of rates prescribed by the C.P.W.D., to a Delhi firm which never submitted any tender at any stage; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The C.P.W.D. has laid down different schedules of rates for different places. These schedules are followed by all the Central Government Departments. For Gorakhpur, however, there is no C.P.W.D. schedule, presumably because that Department has not so far carried out any large work there.

It is true that the Gorakhpur factory civil works contract awarded by FCI works out to 90 per cent above the C.P.W.D. schedule of rates for Delhi. This has been done with Government approval after a careful examination of the tenders received and detailed negotiations with the tenderers. It may be added that the response to the initial invitation of tenders was unsatisfactory and the possibility of getting the work done through the National Buildings Construction Corporation or through departmental agencies were

also considered before the final decision was taken. Tenders were obtained a second time from many parties including the present contractor. After the offers were evaluated through a Committee appointed by the Board of Directors, the contract was awarded at the best competitive rates available.

Development of Regional Languages

*734. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether it is proposed to set up an Advisory Board to advise Government on the various aspects of development of the regional languages in the country; and

(b) if so, the broad outlines of the proposals?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The Advisory Body would be called "Bharatiya Bhasha Samiti". Its main function would be to advise the Central Government on all matters of general interest, relating to the development of modern Indian languages. Other than Hindi and Sanskrit, for which such Committees are already functioning.

The Samiti would have on it, representatives of State Governments, members of Lok Sabha and Rajya Sabha, eminent scholars or writers of Indian languages and some officials.

Mobilisation of Students for National Work

*735. **Shri Muthiah:**
Shri P. R. Chakravorti:
Shri Jashwant Mehta:
Shri D. S. Patil:
Shri Tulshidas Jadhav:

Will the Minister of Education be pleased to state:

(a) whether Government have evolved a scheme to utilise the services of University students in